

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1160
ANSWERED ON:03.03.2011
FLAGSHIP WELFARE PROGRAMMES FOR RELIGIOUS MINORITIES
Thamaraiselvan Shri R.

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government is mulling a proposal to separately map the share of religious minorities in flagship welfare programmes;
- (b) if so, the details thereof;
- (c) whether the Government has held any discussions in this regard; and
- (d) if so, the outcome thereof;

Answer

MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (VINCENT H. PALA)

(a) to (d) The Prime Minister's New 15 Point Programme for the Welfare of Minorities was revised and announced in June, 2006. It provides for programme specific interventions and a close monitoring mechanism, An important aim of the new programme, inter-alia, is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities. In order to ensure that the benefits of schemes included in the programme flow equitably to minorities, the new programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes included in the programme should be earmarked for minorities. The progress of implementation of the new programme, which includes flagship welfare programmes, is monitored closely and reviewed by the Government on half yearly basis and by the Ministry on quarterly basis. The outcome of implementation since the launch of new programme from 2006-07 to 2010-11 (upto 31st December, 2010) are available in the Ministry's website at www.minorityaffairs.gov.in.